

DIVISION BENCH ITEM NO.8
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA (CAA) No.04/ALD/2024
(First Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,**
HON'BLE MEMBER (JUDICIAL)
- 2. SHRI ASHISH VERMA,**
HON'BLE MEMBER (TECHNICAL)

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UMANG DAIRIES LIMITED WITH PANCHMAHAL PROPERTIES LIMITED
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Agarwal, Adv.

: For the Applicant Companies

ORDER

Ld. Counsel representing the Applicant Companies is present physically.

- 1.** This is a first motion petition, where a scheme of demerger/ merger is proposed *interse* between the Applicant Companies.
- 2.** Ld. Counsel representing the Applicant Companies explains the scheme and also proposes holding of the meetings with respect to the Equity Shareholders and Unsecured Creditors of the Applicant Company no.1.
- 3.** Arguments heard. Order reserved.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

9th May, 2024

Kavya Prakash Srivastava
(Stenographer)